

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1189  
ANSWERED ON:07.03.2007  
LOSSES INCURRED BY BSNL  
Pateriya Smt. Neeta

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the BSNL is incurring heavy losses due to withdrawal of its earning from spectrum charges and licence fee;
- (b) if so, the details thereof alongwith the amount received by BSNL in the form of spectrum charges during the last two years;
- (c) the steps taken/proposed to be taken by the Union Government to bail out BSNL from the losses;
- (d) whether the BSNL has applied for operating mobile services in Delhi and Mumbai;
- (e) if so, the details thereof; and
- (f) the time by which it is likely to be approved?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) Bharat Sanchar Nigam Limited (BSNL) is a profit making company since its inception. In the year 2005-06, net profit of BSNL was Rs. 8,939.69 crore. Reimbursement of Spectrum charges and license fee was granted upto 2005-06 to enable it to set off losses incurred on account of rural telephony and other socially desirable projects.
- (b) & (c) Do not arise in view of (a) above.
- (d) Yes, Sir.
- (e) BSNL applied to Department of Telecommunications on 28.7.2006 for grant of Unified Access Service (UAS) license for operating fixed and mobile services in Delhi and Mumbai Metro Service areas. However, Government has rejected BSNL's application for operating in Delhi and Mumbai service areas.
- (f) Does not arise in view of (e) above.